

**GOVERNMENT OF INDIA  
PETROLEUM AND NATURAL GAS  
LOK SABHA**

UNSTARRED QUESTION NO:2834  
ANSWERED ON:01.08.2002  
DECONTROL IN PRICES OF NATURAL GAS .  
ANANDRAO ADSUL

**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

- (a) whether the Government have taken any decision for decontrolling natural gas prices by proposing to do away with the ceiling price binding on PSU gas suppliers;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether this proposal is still under consideration of the Government; and
- (d) if so, the time by which a final decision is likely to be taken in this regard?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS AND MINISTER OF STATE IN THE MINIS  
PARLIAMENTARY AFFAIRS (SHRI SANTOSH KUMAR GANGWAR)

(a) to (d) No, Sir. Government has laid down a long-term policy for development of hydrocarbon sector which, inter-alia, also provides phased deregulation of hydrocarbon sector and phased dismantling of Administered Price Mechanism. In line with the above policy, the natural gas prices should be market determined. However, no decision has been taken in the matter by the Government. While deciding the issue all factors including impact of price revision on other sectors has to be taken into account and no firm time schedule for taking such decision can be indicated at this stage.